

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 167 of 2011 in
D.F.R. No. 1026 of 2011

Dated : 18th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Punjab State Power Corporation Limited ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran &
Ms. Swapna Seshadri

ORDER

I.A. No. 167 of 2011
(Condone delay Application)

Issue notice to the Respondents returnable on 23.08.2011.

Dasti service is permitted.

Post the matter on **23.08.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ks